

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO.3749 OF 1999

SRIDEVI & OTHERS
t(s)

Appellan

VERSUS

JAYARAJA SHETTY & OTHERS

Respondent(s)

(HEARD BY HON'BLE ASHOK BHAN & A.K. MATHUR, JJ.)

Date: 27/01/2005 This Appeal was called on for pronouncement of
judgment today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHAN

HON'BLE DR. JUSTICE AR. LAKSHMANAN

For Appellant(s)

Mr. Naveen R. Nath, Adv.

For Respondent(s)

Mr. S.N. Bhat, Adv.

The Court made the following

J U D G M E N T

Hon'ble Mr. Justice Ashok Bhan pronounced the judgment of the Court dismissing the appeal with no order as to costs in terms of the signed judgment.

(Parveen Kr. Chawla)

Court Master

(Kanwal Singh)

Court Master

[Reportable signed judgment is placed on the File]